

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/4145/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 9th June, 2022.

Sub: **Casual leave .**

Ref:- Your Letter No. DJN/4657, dtd. 08.06.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 10.06.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 09.06.2022 till the morning of 13.06.2022**, has been granted. The Addl. District & Sessions judge, FTC, Nagaon and in his absence the next senior most Judicial officer at the station would remain in-charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/4146 /A dated , 09-06-2022

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)